

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 17th day of DECEMBER, 2018.

ORIGINAL APPLICATION NO. 1284 of 2012

**HON'BLE MS.AJANTA DAYALAN, MEMBER (A)
HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)**

Hari NandanApplicant.

VERSUS

Union of India and othersRespondents

Advocates for the Applicants : Shri Dinesh Chandra Mishra

Advocate for the Respondents : Mr. A.K. Tripathi
Mr. K.N. Mishra

O R D E R

BY HON'BLE MS.AJANTA DAYALAN, MEMBER (A)

List revised. None present for the parties.

2. From perusal of file, it is evident that on the last listed dates i.e., 01.12.2016 and 16.8.2018, nobody was present on behalf of the applicant. It seems that the applicant has lost interest in pursuing this OA.

3. Accordingly, the OA is dismissed in default and for non-prosecution.

**(RAKESH SAGAR JAIN)
MEMBER-J**

**(AJANTA DAYALAN)
MEMBER (A)**

Manish/-